

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-3910

TO BE ANSWERED ON-03.01.2019

DEVELOPMENT OF SOLAR PARKS

3910. DR. RATNA DE (NAG)
SHRI HARI OM PANDAY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Government proposes to utilise barren and unused land available under its control for developing solar parks specially in West Bengal;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the details of action taken by the Government on the proposal received from a US based company to develop solar park on barren and unused land in the country?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) and (b) The Government encourages the States/UTs including West Bengal to use waste/non-agricultural land with appropriate insolation levels for development of solar parks by providing Central Financial Assistance under Development of Solar Parks and Ultra Mega Solar Power Projects Scheme. So far, one solar park of 500 MW capacity has been sanctioned to West Bengal.

(c) No such proposal has been received by the Government from any US based company to develop solar park on barren and unused land in the country under the Solar Park Scheme.
